

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 778
(To be answered on the 7th February 2019)**

NON-ISSUE OF NOC TO STAFF OF AIRLINES

778. SHRI MALYADRI SRIRAM

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Ministry is aware that many of the airlines companies are not issuing NOC to their staff to join other airlines or companies;
(b) if so, the details thereof and the steps being taken by the Government to address the grievances of such staff; and
(c) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

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- (a) Issuing of NOC is a matter between employer & the employee.
(b) to (c) To address the issue, DGCA issued CAR Section- 7, Series X, Part-II titled "Requirement of 'Notice Period' by the Pilots to the airlines employing them" with the approval of Ministry in respect of Pilots only. However, said CAR is under abeyance as per the direction of the Hon'ble Supreme Court.
